GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA

UN-STARRED QUESTION NO. 2221

ANSWERED ON MONDAY, AUGUST 2, 2021/ SRAVANA 11, 1943 (SAKA)

NEW REGISTERED COMPANIES IN ASSAM QUESTION

2221. SHRI ABDUL KHALEQUE:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

कारपोरेट कार्य मंत्री

- (a) the details number of new companies registered in Assam since Financial Year 2011-12 in all categories;
- (b) out of the above companies how many companies are still in the business, category-wise; and
- (c) whether the Government conducts audit to determine the closure of companies?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING; AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

(a) and (b): A total of 5432 number of companies were registered in the State of Assam from financial year 2011-12 to financial year 2020-2021. Out of these, 4775 number of companies are having active status. Rest of the companies are either dissolved, amalgamated, converted to Limited Liability Partnerships, struck off u/s 248 of the Companies Act, 2013, in the process of strike off or closed due to such other reasons. Category wise details of these active Companies are as under:-

Categories of Companies	Number of Companies
Public Limited Companies	176
Private Limited Companies	4278
One Person Companies	321
Total	4775

(c): No audit to determine the closure of companies is required to be conducted by the Government as per the Companies Act.
